

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-301
IB-1806(ND)/2019

IN THE MATTER OF:

Mr. Ashok Seth

...Applicant

Vs.

M/s. Gold Wine Pvt. Ltd.

...Respondent

SECTION

Under Section 9 of IBC,2016

Order delivered on 25.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Appabrita Saha and Adv. Pankaj Agarwal

For the Respondent

: Adv. S. M. Sundaram

ORDER

Ld. Counsels for both the parties have put in appearance. Ld Counsel for the petitioner has handedover the copy of the rejoinder to the Ld. Counsel for the respondent in the Court today. Ld. Counsel for the respondent prays for further time to go through the rejoinder. The same may be granted. Be listed for final arguments on 20.11.2019.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)